

Annexure – 3

Name of the corporate debtor: MAGDHA CREATIVE MERCHANT LLP

Date of commencement of CIRP: March 05, 2021

List of Creditors as on: March 30, 2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Identification No.	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Punjab National Bank	PAN : AAACP0165G	March 23, 2021	248,617,805.93	209,123,140.66	Packing Credit and Post Shipment Credit	68400000 (See Remark)	100%	No	92.76%	0	0	39,494,665.27	0	<p>1. As per sanction letter dated 31.03.2017, Rs. 6.84 Crores is the value of immoveable properties which are owned by guarantors (after adjusting 125% of other loans sanctioned by PNB on the same properties to borrower other the corporate debtor). This value is as per valuation reports taken by PNB at the time of sanction.</p> <p>2. Value of Current Assets (present & future) hypothecated in favor of PNB is not ascertainable at this point of time.</p>
2	L&T Housing Finance Limited	CIN : U45200MH1994PLC259630	March 26, 2021	19,119,795.24	16,330,214.93	Home Loan	26620000 (See Remark)	100%	No	7.24%	0	0	249694.55	2,539,885.76	<p>1. Rs. 2.662 Crores was the market value of this 'under-construction residential flat' (owned by corporate debtor) at the time of sanction in 2016, which value included the cost of amenities. Agreement value was Rs. 1,97,25,000/-, payable in phased manner.</p> <p>2. Present Market Value is not available and will be known once valuers are appointed as per IBC.</p>
Total				267,737,601.17	225,453,355.59					100.00%	-	-	39,744,359.82	2,539,885.76	